## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

## RAJYA SABHA UNSTARRED QUESTION NO-639

ANSWERED ON- 02/12/2021

### SPORTS INFRASTRUCTURE IN THE COUNTRY

639. LT.GEN. (DR.) D. P. VATS (RETD.)

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports stadia have been set up in various parts of the country including Haryana;
- (b) if so, the State-wise details thereof, and the measures being taken by the Union Government for the maintenance of such stadia;
- (c) whether there is any scheme to modernise sports stadia constructed in various States of the country; and
- (d) if so, the details thereof?

#### ANSWER

# THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

(a) to (d) 'Sports' being a State subject, the primary responsibility to set up, maintain and modernise sports stadia in various parts of the country rests with the State/Union Territory Governments. The Union Government supplements their efforts. The sports stadia in various parts of the country, including Haryana, are under the jurisdiction of the respective bodies/departments of State/UT Governments. As such, the information about them is not maintained in this Ministry. However, this Ministry has sanctioned 267 sports infrastructure projects of various categories across the country under the Khelo India Scheme, which includes eight projects in Haryana.

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